

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. I

Customs Appeal No. 596 of 2010

(Arising out of Order-in-Original No. 01/APSS/CC/DRI/NCH/2010 dated 31.03.2010 passed by the Commissioner of Customs (Adjudication) New Custom House, New Delhi)

Naushad Ahmed

Plot No. 9, Kamala Nehru Nagar,
Pal Link Road,
Jodhpur, Rajasthan

..... Appellant

Versus

**Commissioner of Custom
(Adjudication),**

New Customs House,
New Delhi

..... Respondent

APPEARANCE:

None for the Appellant

Mr. M.K. Shukla, Authorised Representative for the Department

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: November 10, 2025

FINAL ORDER NO. 51704/2025

JUSTICE DILIP GUPTA

A death certificate of the appellant shows the date of death is 18.07.2020. The appeal, therefore, abates.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

Shenaj